

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 534 of 2020

IN THE MATTER OF:

Shambhu Textiles Mills Pvt. Ltd. & Ors.

... Appellants

Versus

HJM Fuels Pvt. Ltd.

...Respondent

Present:

For Appellant :

**Mr. Jayant Mehta and Ms. Anushree Kapadia,
Advocates**

For Respondent :

**Mr. Vishal Dave, Mr. Nipun Singhvi and Mr. Ashok
Juneja, Advocates**

O R D E R

(Through Virtual Mode)

08.06.2020

Due to paucity of time, the matter could not be taken up.

List the matter 'for Admission (Fresh Case)' on **10th June, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

/ns/RR/